## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

**COURT NO. 1** 

AT. ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mish

|          | T.P No.  | Purpose | Section    | Name of the Parties |  |
|----------|----------|---------|------------|---------------------|--|
| CP176/16 | TP200/17 | Hearing | 391<br>394 | AMD India Pvt Ltd   |  |

DESIGNATION

& PHONE NUMBER

REPRESENTATION TO WHOM \_(Petitioner\_\_\_\_\_ Respondent)\_

**SIGNATURE** 

1. SAJI.P. TOHN

SPJ Legy Adwards he petitions

Counsel for Petitioner is present. Assistant from OL Office is present. No representation for ROC and RD. Fresh notice to ROC and RD.

List this matter for consideration to 21.03.2017.

MEMBER (J)

MEMBER (T)